Written Answers to

है। ...(व्यवधान)... जब भी स्टेट पुलिस या पंजाब पुलिस सहायता मांगती है, ...(व्यवधान)... उन्हें सहायता दी जाती है। ...(व्यवधान)... इसके अलावा केन्द्रीय सशस्त्र पुलिस बलों को भी, उनकी क्षमता बढ़ाने के लिए Police modernization के अंतर्गत अधिक हथियार और दूसरी चीज़ें उपलब्ध कराने में हमने मदद की है। ...(व्यवधान)... साथ ही, border पर, जहां से आतंकियों द्वारा घुसने की कोशिश होती है, ...(व्यवधान)... उन्हें रोकने के लिए border पर fencing का काम किया जाता है, ...(व्यवधान)... फ्लडलाइट्स लगाई जाती हैं। ...(व्यवधान)... नए-नए surveillance हेत् अत्याध्निक उपकरण लगाए जाते हैं। ...(व्यवधान)... साथ ही, State Police के Intelligence Wing और केन्द्रीय सरकार के Intelligence Wing आपस में तालमेल रखते हैं ताकि ऐसी घटनाएं दोबारा न हों, ...(व्यवधान)... इस दिशा में पूरा प्रयास करते हुए समन्वय रखा जाता है। ...(व्यवधान)... हमारे border से आतंकी न आएं, इसके लिए Central Government and State Government के बीच आपसी तालमेल होने से, ...(व्यवधान)... उन्हें रोकने हेतु पूरा प्रयास किया जाता है, ...(व्यवधान)... ताकि ऐसी घटना दोबारा न हो। ...(व्यवधान)...

श्री उपसभापतिः माननीय चेयरमैन साहब के कहने पर मंत्री जी आ रहे हैं, ...(व्यवधान)... तब तक कृपया सदन चलने दें। ...(व्यवधान)... आप देखिए कि इतने माननीय सदस्य यहां मौजूद होकर नारे लगाएं, पूरा देश इसे देखेगा तो क्या संदेश जाएगा? ...(व्यवधान)... लोक सभा में काम हो रहा है लेकिन हम कुछ काम नहीं कर पा रहे हैं। ...(व्यवधान)... मेरे पास कोई विकल्प नहीं है। ...(व्यवधान)... हमें आपने सदन चलाने के लिए बैठाया है। ...(व्यवधान)... हमें लगातार पूरा देश देख रहा है। ...(व्यवधान)... हम क्या संदेश दे रहे हैं, हमें समझना चाहिए। ...(व्यवधान)... The House is adjourned till 2.00 p.m.

# WRITTEN ANSWERS TO STARRED QUESTIONS

### Steps to improve working conditions of Beedi workers

\*212. SHRI G. C. CHANDRASHEKHAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government is aware that majority of the Beedi workers are suffering from multiple illness due to continuous exposure to tobacco and other hazardous substances, if so, the details thereof;
- (b) whether Government has taken any concrete measures to improve the working conditions of the employees particularly women associated with the beedi industries, if so, the details thereof;
- (c) whether Government is implementing/proposes to implement any scheme for providing alternative livelihood for such women and children, if so, the details thereof; and

(d) the details of funds allocated to States for providing alternate livelihood for Beedi workers during last two years?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) No Specific cases of multiple illnesses of the beedi workers have been reported to this Ministry so far.

- (b) This Ministry is implementing various Welfare Schemes for the welfare of beedi workers and their dependants including women workers in the field of Health, Housing and Education. Details of the Schemes are given in the Statement-I (See below).
- (c) This Ministry has initiated a Skill Development Programme in collaboration with the Ministry of Skill Development and Entrepreneurship and National Skill Development Corporation to provide alternative livelihood to beedi workers and their dependents including women workers to enhance their life standards. A total of 3620 beneficiaries have availed the Skill Development Training in 31 different courses as on 31.08.2018 out of which, 461 beneficiaries have been provided alternative jobs. Details are given in the Statement-II (*See* below).
  - (d) Details are given in the Statement-III (See below).

#### Statement-I

### WELFARE SCHEMES FOR BEEDI WORKERS AND THEIR DEPENDANTS

(i) **Health Schemes**: Besides providing health care facilities to beed workers through 10 Hospitals and 286 Dispensaries located across the country, the following assistance is given to workers for treatment of certain categories of diseases, as under:—

Sl.No.	Purpose	Nature of Assitance				
1.	Tuberculosis	Reservation of beds in T.B. Hospitals and domiciliary treatment for workers. Subsistence allowance of ₹ 750/- to ₹ 1000/- p.m is granted as per the advice of the treating physician.				
2.	Heart Diseases	Reimbursement of expenditure up to ₹ 1,30,000/				
3.	Kidney Transplantation	Reimbursement of expenditure up to ₹ 2,00,000/				
4.	Cancer	Reimbursement of actual expenses on treatment, medicines and diet charges incurred by workers, or their dependents for treatment through Government recognized hospitals.				

Sl.No.	Purpose	Nature of Assitance		
5.	Minor surgery like	Reimbursement of expenditure up to ₹ 30,000/		
	Hernia, Appendectomy,			
	Ulcer Gynecological			
	diseases and Prostrate			
	diseases			

(ii) **Housing Scheme**: Under the revised Housing Subsidy scheme RIHS -2016 an amount of  $\mathbf{\xi}$  1.5 lakh is being provided to Beedi workers as subsidy for helping them to build their own pucca houses.

### (iii) Educational Scheme:

Scheme	Nature of Assistance					
Scheme for award of	Scholarship shall be awarded to the children of the workers at the following rates per student per year					
scholarships	Group	Class	Rates (in ₹)			
of the Beedi Workers.			Girls	Boys		
workers.	Group-I	Class-I to IV	250	250		
	Group-II	Class-V to VIII	940	500		
	Group-III	Class-IX	1140	700		
	Group-IV	Class-X	1840	1400		
	Group-V	Class-XI to XII	2440	2000		
	Group-VI	Non-Professional Degree and PG Courses, Diploma Courses, BCA, BBA and PGDCA	3000	3000		
	Group-VII	Professional Degree Courses <i>i.e.</i> B.E./B.Tech/MBBS/BAMS/BUMS/B.Sc (Agriculture) and MCA/MBA	15000	15000		

### Statement-II

Details of Various Courses for Skill Development and Status of Skill

Development of Beedi Workers

- (A) Various Courses in which Skill Development Training has been imparted
- 1. Account Using Tally
- 2. CNC Operator

- 3. Hotel Management (Front Office Associate)
- 4. Sewing Machine Operator
- 5. Food and Beverages Service
- 6. A/C and Fridge Mechanic
- 7. Customer Care Executive
- 8. Solar PV Installation
- 9. Tailoring
- 10. Solar Panel Installation
- 11. Asstt. Electrician
- 12. Asstt. Beauty Therapist
- 13. Basic Computer Course
- 14. General Duty Asstt.
- 15. Field Technician
- 16. Automobile Repairing
- 17. Plumbing
- 18. Beautician
- 19. Mushroom Cultivation
- 20. Banking and Accountancy
- 21. Medical and Nursing Course
- 22. Hand Embroidery
- 23. Jam and Jelly Making
- 24. Computer Hardware
- 25. Pickle Making
- 26. Stitching and Fashion Designing
- 27. Soft Toys Making
- 28. Agarbatti Making
- 29. Bag Making
- 30. LED Technician
- 31. CCTV Technician

(B) Status of Skill Development of Beedi Workers as on 31-08-2018

Region	Training Completed Till 31-12-2017		Placement Provided Till 31-12-2017		Training Completed Between 01-01-2018 to 31-08-2018		Placement Provided Between 01-01-2018 to 31-08-2018	
	No. of Batches	No. of Trainees	Male	Female	No. of Batches	No. of Trainees	Male	Female
Ahmedabad	1	20	0	0	5	95	2	0
Ajmer	0	0	0	0	1	30	0	0
Allahabad	7	51	0	0	9	29	0	2
Bengaluru	5	129	0	0	13	200	2	25
Bhubaneswar	26	377	10	64	57	663	56	106
Guwahati	1	36	0	1	3	67	0	0
Hyderabad	6	41	0	0	21	497	1	1
Jabalpur	18	436	0	0	27	177	0	0
Kannur	3	35	3	3	0	0	0	0
Kolkata	14	292	0	12	2	83	11	24
Nagpur	3	63	0	0	0	0	0	0
Patna	7	48	2	1	11	76	2	5
Raipur	8	175	34	0	0	0	43	51
Ranchi	0	0	0	0	0	0	0	0
Tirunelveli	0	0	0	0	0	0	0	0
Total	99	1703	49	81	149	1917	117	214

Total Trained: 1703+1917=3620 Total Placed: 49+81+117+214=461

Statement-III

Details of Budget Allocated under Skill Development Programme in
FY 2017-18 and 2018-19

S1.	Name of the	Name of the State/	Budget Allocated	Budget Allocated
No.	LWO Region	UT Covered	in 2017-18	in 2018-19
			(₹ in lakh)	(₹ in lakh)
1	2	3	4	5
1.	Ahmedabad	Gujarat		0.50
2.	Ajmer	Rajasthan	12.08	_

220.4

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## Red Corner Notice against Indians

- 213. SHRI SURENDRA SINGH NAGAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Red Corner Notice by INTERPOL and international warrants have been issued by German authorities against Indians for alleged frauds committed by Indians in Germany;
  - (b) if so, the details thereof, case-wise;

TOTAL

- (c) whether action has been taken against the offenders;
- (d) if so, the details thereof, case-wise with particular reference to INTERPOL's Red Corner Notice Nos. 453/1990 and 459/1998, so far; and

<sup>\*</sup> This programme was initiated w.e.f. 01.04.2017. Budget allocation has been made under the head "Education-Other Charges" for this project.